

## **Declaration of Assets and Liabilities**

Year 2024-25

I BHAWNA KUMARI son/daughter/wife of KASHI PRASAD DAS ,
Aged 31 years, belonging to BIHAR LEGISLATIVE ASSEMBLY SECRETARIAT
Service and presently working as LIBRARY ASSISTANT
give herein below the details of the assets (immovable, movable, bank balance, etc.) of
myself, my spouse and dependants*:

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## A. Details of movable assets

(Assets in joint name indicating the extent of joint ownership will also have to be given)

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Sr. No.	Description	Self	Spouse	Dependant-1 (name)	Dependant-2 (name)	Dependa nt-3 Etc. Name
(i)	Cash	₹ 35,000/-	₹ 5,0000/-	NIL	NIL	NIL
(ii)	Deposits in Banks, Financial Institutions And Non-Banking Financial Companies	₹ 1,55,000 (approx)	₹ 100000/-	NIL	NIL	NIL
(iii)	Bonds, Debentures and Shares in companies	Mutual Funds: - 150,000/- (Current Value)	NIL	NIL	NIL	NIL
(iv)	Other financial institutions, NSS, Postal Savings, LIC Policies, etc	ULIP:- 2,50,000/- (Current Value) PPF-1,50,000 MAX LIFE POLICY:- 17500/- (Total paid premium)	NIL	NIL	NIL	NIL
(v)	Motor Vehicles (details of make, etc.)	HONDA DIO BS 6	NIL .	NIL	NIL	NIL
(vi)	Jewellery (give details of weight and value)	300 GM (GOLD)	30 GM (GOLD)	NIL	NIL	NIL

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(vii)	Other assets, such as values of claims /	₹ 50,000/-	NIL	NIL	NIL	NIL
	interests					

Note: Value of Bonds / shares / Debentures as per the latest market value in Stock Exchange in respect of listed companies and as per books in the case of non listed companies should be given.

\* Dependant here means a person substantially dependent on the income of the employee.

## B. Details of Immovable assets

[Note: Properties in joint ownership indicating the extent of joint ownership will also have to be indicated]

Sr. No.	Description	Self	Spouse Name(S)	Dependant-1 Name	Dependant-2 Name	Dependant -3 Etc. Name
(i)	Agricultural Land - Location(s) - Survey number(s) - Extent (Total measurement) -Current market value	NIL	NIL	NIL	NIL	NIL
(ii)	Non-Agricultural Land - Location(s) - Survey number(s) - Extent (Total measurement) -Current market value	NIL	NIL	NIL	NIL	NIL
(iii)	Buildings (Commercial and residential) Location(s) - Survey /door number(s) - Extent (Total measurement) - Current market value	NIL	NIL .	NIL	NIL	NIL
(iv)	Houses / Apartments, etc Location(s) - Survey /door number(s) - Extent (Total measurement) - Current market value	NIL	NIL	NIL	NIL	NIL
(v)	Others (such as interest in property)	NIL	NIL	NIL	NIL	NIL

(2) I give herein below the details of my liabilities / overdues to public financial institutions and government dues:-

[Note: Please give separate details for each item)

Sr. No.	Description	Name & address of Bank / Financial Institutions(s) / Department (s)	Amount outstanding as on Feb 2024
(a)	(i) Loans from Banks	Rs 25,00,000 from HDFC Bank Ltd	Rs 48,000
	(ii) Loans from financial institutions	NIL	NIL

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	<ul><li>(iii) Government Dues:</li><li>(a) dues to departments dealing with government accommodation</li></ul>	NIL	NIL
	(b) dues to departments dealing with supply of water	NIL	NIL
	(c) dues to departments dealing with supply of electricity	NIL	NIL
	(d) dues to departments dealing with telephones	NIL	NIL
	(e) dues to departments dealing with government transport (including aircraft and helicopters)	NIL	NIL
	(f) Other dues, if any	₹ 2,00,000	₹ 2,00,000
(b)	(i) Income Tax including surcharge [Also indicate the assessment year upto which Income Tax Return filed. Give also Permanent Account Number (PAN)]	Ack.NO. :- 717536660150724 A.Y. 2024-25 PAN No: EMKPK9278Q	NOT APPLICABLE
	(ii) Wealth Tax [Also indicate the assessment year upto which Wealth Tax return filed.]	NIL	NIL
	(iii) Sales Tax [Only in case of proprietary business]	NIL	NIL
	(iv) Property Tax	NIL	NIL

## A. Personal Detail

GPF/CPF/PRAN No. : - 110164057923

Gender :- Female

Date of Birth : - 15/01/1994

Class/Group : - B

Cadre : - Bihar Legislative Assembly Secretariat

Home District : - KATIHAR

I hereby declare that the above details are true to the best of my knowledge and belief.

Signature: Bhenera Ruman

Name of Employee: .....BHAWNA KUMARI

Place: Patna Designation: Library Assistant

Date: 13.02.2025 Department: Bihar Legislative Assembly Library

Note: Please sign each page of the declaration. Asset declaration form must be in A4 size white paper with computer typed (single side) in prescribed format

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